NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

34. C.P. 998/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.02.2021.**

NAME OF THE PARTIES: Devendra Sharma
V/s
Piramal Glass Ltd

SECTION 241-244 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

None appeared from either side. List this matter on 26.04.2021 for appearance of the parties/dismissal of the Company Petition.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)